

### Attacks on Christians

188. SHRI G.M. BANATWALLA :  
 SHRI V.V. RAGHAVAN :  
 SHRI M. SELVARASU :  
 SHRI PRABHU DAYAL KATHERIA :  
 SHRI SODE RAMAIAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have received any reports from the National Commission for Minorities during 1998-99, till date in regard to the attacks on Christian Missionaries and their places of worship, etc;

(b) if so, details thereof, incidentwise;

(c) the main findings, observations and recommendations of the Commission in the reports; and

(d) the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) to (d) The reports received from the National Commission for Minorities have been forwarded to the Government of Gujarat for taking appropriate action insofar as the matter relates to the State Government. Under section 9(3) of the National Commission for Minorities Act, 1992, the recommendations made to the State Government under section 9(1) (c) are required to be laid before the State Legislature along with an action taken memorandum. The recommendations pertaining to the Union Government contained in the said reports are under examination. Under section 9(2) of the said Act, the recommendations made to the Union Government under section 9(1) (c) are required to be laid by it before each House of Parliament along with an action taken memorandum. The reports, along with the action taken memorandum, will be laid before each House of Parliament in due course.

[Translation]

### National Slum Improvement Policy

189. SHRI VITHAL TUPE :  
 SHRI D.S. AHIRE :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have formulated any National slum improvement policy for the slum areas in the country;

(b) if so, the details thereof;

(c) whether the Government propose to launch any project with foreign assistance; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) No, Sir. No such policy has been formulated as yet.

(c) and (d) Currently four externally aided slum improvement projects at Calcutta (West Bengal), Cuttack (Orissa), Cochin (Kerala) under DFID-UK and at Nagpur (Maharashtra) under GTZ (German Govt.) are under implementation. Earlier, slum improvement project in Visakhapatnam, Hyderabad, Vijayawada (Andhra Pradesh) & Indore (Madhya Pradesh) under DFID-UK and in Bangalore under Duch assistance were undertaken.

[English]

### Funds for Education

190. SHRI PRASAD BABURAO TANPURE :  
 SHRI K. YERRANNAIDU :  
 SHRI D.S. AHIRE :  
 SHRI GANGA CHARAN RAJPUT :  
 SHRI ABHAYSINH S. BHONSLE :  
 SHRI THAWAR CHAND GEHLOT :  
 SHRI MADHAV RAO PATIL :  
 SHRIMATI BHAVNA KARDAM DAVE :  
 SHRI KHARABELA SWAIN :  
 SHRI K.P. NAIDU :  
 SHRI S.S. OWAISI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Money is there but Government needs the will" appearing in the 'Indian Express' dated January 2, 1999;

(b) if so, the facts thereof and the reaction of the Government thereto;

(c) the expenditure incurred on primary education during the last three years;

(d) whether report on Education in India has revealed that Department of Education needs 0.5 per cent of GNP in the next five years to implement the fundamental right of education;

(e) if so, whether the Government propose to enhance fund for education in the Ninth Five Year Plan; and